

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1145(KB)2020
IA(I.B.C)/949(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	ABIS EXPORTS INDIA PRIVATE LIMITED VS JASSI PROPERTIES & CONSTRUCTION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr Pathik Choudhury,Adv.] For the IRP

O R D E R

1. Ld.Counsel for the IRP present.
2. **IA(I.B.C)/949(KB)2024-**
 - i. Ld.Counsel appearing for the IRP submits that directors of the Respondent/suspended board are cooperating with the IRP, and as such he seeks to withdraw this application.
 - ii. Accordingly, this application is dismissed as withdrawn.
3. Post the main CP on **20/06/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ